

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
PRINCIPAL BENCH**

(IB)-359(PB)/2017

**IN THE MATTER OF:**

Geo Metal Resources Pvt. Ltd. & anr. .... **APPLICANT / PETITIONER**  
Vs  
ABW Infrastructure Pvt. Ltd. .... **RESPONDENT**

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code**

**Order delivered on 12.01.2018**

**Coram:**

**CHIEF JUSTICE M. M. KUMAR**  
**Hon'ble President**

**S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the PETITIONER**

:- Ms. Tarisha Khaitan, Advocate

**ORDER**

Learned Counsel for the parties request for Passover. However, in view of the Special Bench hearing we cannot accept the request. Let the matter be listed on 23<sup>rd</sup> January 2017.

*Sd-*

**CHIEF JUSTICE M. M. KUMAR**  
**PRESIDENT**

*Sd-*

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**